Dr. Parikh Committee Report

2598. SHRI BALWINDER SINGH BHUNDER: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the formula suggested by Dr. Parikh Committee on pricing of petroleum products to calculate the under recoveries by Oil Marketing Companies (OMCs);
 - (b) whether the formula has been accepted by Government;
 - (c) the views of Oil Marketing Companies (OMCs) on this formula; and
 - (d) the reaction/stand of Government on the views of the OMCs?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (d) The Expert Group headed by Dr. Kirit Parikh, in its report dated 30th October, 2013 has recommended to continue with the existing pricing methodology *i.e.* Trade Parity Price (TPP) for Diesel and Import Parity Price (IPP) for PDS Kerosene and Domestic LPG.

IPI Gas pipeline project

2599. DR. R. LAKSHMANAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that there is no concrete forward movement of the 2,135 km. long Iran-Pakistan-India (IPI) gas pipeline project after initial round of discussions between the stakeholders;
 - (b) if so, the reasons therefor; and
 - (c) the steps taken by Government to proceed further with the project?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (c) Yes, Sir. No progress has been made in case of IPI pipeline since 2008, as several critical issues like the project structure, delivery period of gas, safety and security, pricing etc. could not be addressed. Presently, the project is not under active consideration. Further, the success of a transnational pipeline project is dependent on various contractual issues among the participating countries, pipeline route etc. and the decision to sell the gas rests with the country having the gas reserves.